

DIVISION BENCH  
COURT - I

**O-209**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/50(KB)2023  
IN  
C.A.(CAA)/115(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>TH</sup> MAY 2024**

IN THE MATTER OF	COUGAR VANIJYA PVT.LTD.
UNDER SECTION	SEC. 230-232 - SECOND MOTION

**Appearance via video conference/physically**

For Applicant Companies  
Mr. Rahul Agarwal, CS

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. Post this matter on **25.06.2024**.

**Balraj Joshi**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**